

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

To

**The Principal District & Sessions Judge,
All Districts of J&K State.**

No.: 64156-79/STG

Dated: **17-03-2018**

Subject:- Rajya Sabha Starred/Unstrred Question Diary No. S284 for reply on 23-03-2018 regarding **"Pending Court Cases"** raised by Shri Chunibhai Kanjibhai Gohel, Hon'ble MP.

Sir,

You are directed to furnish the below mentioned information / data regarding the subject cited above of your court and courts subordinate to you **Court-wise** (Consolidated) on the below mention prescribed proforma.

(A)

| S. No | Name of the Court | Number of cases pending as on 01-03-2018 | The number of cases pending due to stay orders for more than | | | | | |
|-------|-------------------|--|--|----------|----------|----------|----------|----------|
| | | | 01 year | 02 years | 05 years | 10 years | 15 years | 20 years |
| | | | | | | | | |

(B)

| S. No. | Name of the Court | The average number of sitting for judgement of any case in the Court alongwith average number of days for next hearing in a case? |
|--------|-------------------|---|
| | | |

As the information is urgently required for its onwards transmission to the Ministry of Law and Justice, Government of India New Delhi. Therefore, you are requested to furnish the requisite information by return fax/email on or before **19-03-2018** positively.

Matter may be treated as **Most Urgent**.

Yours faithfully,

(Sanjay Dhan) / 118
Registrar General

No. 64156-79/STG Dated: **17-03-2018**.

Copy to :- Incharge NIC for uploading the same on the High Court website.

Registrar General
17/3/18